

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:658
ANSWERED ON:25.02.2010
STRIKE BY LAWYERS
Punia Shri P.L.

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government is aware that various High Courts witness frequent closures as a result of strikes by the advocates;
- (b) if so, the details thereof alongwith the reasons therefor; and
- (c) the steps taken by the Government in this regard?

Answer

MINISTER OF LAW AND JUSTICE(DR. M. VEERAPPA MOILY)

- (a) to (c) The information is being collected and will be laid on the Table of the House.